

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 12261 of 2013

(Arising out of OIA-CCEA-SRT-I/SSP-470/2012-13/U/S-35A dated 30/03/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Hemant Dhansukhlal Chevli

4/4343, Chevli Street, Begumpura,
Near Moti Talkies,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat – 395001

.....Respondent

APPEARANCE

None appeared for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

Final Order No. A/ 10370 /2023

DATE OF HEARING: 23.02.2023

DATE OF DECISION: 23.02.2023

RAMESH NAIR

The appellant has submitted a letter along with SVLDR 1 and SVLDR 4 Certificate according to which the case has been settled under SVLDR Scheme, 2019.

2. Accordingly, the appeal is dismissed as deemed withdrawn.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**